

- A review meeting was held under the Chairpersonship of Hon'ble Home Minister, Shri Rajnath Singh on 17th June, 2014 wherein it was decided to direct all stakeholders to expedite the Project implementation.

#### **National Identity Card for each citizen**

305. SHRI RITABRATA BANERJEE: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that Government is considering to launch a National Identity Card for each citizen; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJU): (a) and (b) The Citizenship Act, 1955 provides the Central Government to compulsorily register every citizen of India and issue National Identity Card to him. It has been decided that National Population Register (NPR) should be completed and taken to its logical conclusion, which is the creation of National Register of India Citizen (NRIC) and National Identity Cards would be issued to Citizens by verification of citizenship status of every usual resident in the NPR.

#### **Progress made in Nirbhaya Project**

†306. SHRI PRABHAT JHA : Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that the Central Government has launched the Nirbhaya Project with a view to strengthening the safety of women in the country;

(b) if so, the details thereof;

(c) whether the progress of the said project along with the activities being carried out under it are satisfactory;

(d) if so, the details thereof; and

(e) if not, the special efforts being made by Government to provide sufficient resources in order to expedite the said project and to ensure smooth conducting of activities?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJU): (a) and (b) Yes Sir. Cabinet Committee on Economic Affairs (CCEA) approved a ₹ 361.69 crores project on 4th February 2014 that aims at 'Establishment of an integrated Computer Aided Dispatch (CAD) platform for supporting Geographical Information System (GIS) Based Call Taking and Geographical Positioning System (GPS) based Police vehicle dispatch to respond to women and other distress calls and ensure speedy assistance to them.

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†Original notice of the question was received in Hindi.

(c) and (d) Funds are yet to be allocated under the appropriate head to initiate expenditure. Hence no project activities could take place. However, preparatory activities have been initiated.

(e) The special efforts being made by Government to provide sufficient resources in order to expedite the said project and to ensure smooth conducting of activities are as follows:

- A meeting was held with Department of Electronics and Information Technology (DeitY), Centre for Development of Advanced Computing (C-DAC) and Internal Finance Division (IFD), Ministry of Home Affairs (MHA) under the Chairpersonship of Joint Secretary (Centre State) on 14th March, 2014. It was informed that C-DAC Thiruvananthapuram has developed and implemented an electronic Personal Safety System (ePSS), a project fully sponsored by DeitY, at Police Control Room, Jaipur for handling emergency messages from women and children, who are in distress situation.
- A demonstration was held under the Chairpersonship of Hon'ble Home Secretary on 23rd April, 2014 at North Block, New Delhi.
- C-DAC had visited the Delhi Police Control Room on 24th April, 2014 and did a first-hand study of the existing Dial 100 system and implementation of ePSS there, utilizing maximum available resources.
- Another meeting was held with Delhi Police, National Crime Records Bureau (NCRB), DeitY and C-DAC, under the Chairpersonship of Joint Secretary (Centre State), post which a Joint group, comprising of their existing vendor managing the Control Room, C-DAC and Delhi Police Communications Team, visited the Site of implementation in Jaipur, Rajasthan and studies of the entire system.
- C-DAC submitted a revised Budgetary proposal for deployment of ePSS at Police Control Room, Delhi.
- A review meeting was held under the Chairpersonship of Hon'ble Home Minister, Shri Rajnath Singh on 17th June, 2014 wherein it was decided to direct all stakeholders to expedite the Project implementation.

#### **Acute shortage of IPS officers**

307. SHRI BALWINDER SINGH BHUNDER : Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether there is acute shortage of IPS officers in the country;
- (b) if so, the reasons of this acute shortage and why preventive actions were not taken; and
- (c) how the Ministry intends to fill these vacancies in shortest possible time?